

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 21st DAY OF AUGUST, 2001

Review Application No. 49 of 2001

In

Original Application No. 186 of 2001

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

Dr.Lokesh Upadhyा

.... Applicant

Versus

Union of India and Others

.... Respondents

O R D E R

JUSTICE R.R.K.TRIVEDI,V.C.

This application is for review of the order dated 8.5.2001 passed in OA 186/01. It is not disputed that the case of the applicant was covered by judgement of Lucknow Bench dated 22.12.2000 in OA 151/95 and other cases. The fact that the matter is pending in writ petition in High court and before Hon'ble Supreme court were "not placed before us.

In the circumstances, we do not find any good ground for review of the order as the judgement of Lucknow Bench has not yet been reversed by the superior courts.

The review application is accordingly rejected.

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MEMBER (A)

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VICE CHAIRMAN

Uv/